

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: AT HYDERABAD**

Sub: High Court for the State of Telangana – Letter received from Director, VWC, New Delhi – Proposal of Hon'ble Chairperson Vulnerable Witness Committee to conduct a training programme for all the Judicial Officers and other stakeholders on creation/conversion of existing Court room into VWDC on 09.06.2024 – Orders issued - Reg.

Read: e-mail dated 01.05.2024 of Director, VWC, New Delhi.

ORDER ROC. NO. 293/SO/2018, DATED : 30.05.2024

The Hon'ble the Chief Justice has been pleased to nominate all the Judicial Officers working in the Unit of City Civil Court, City Small Causes Court, Metropolitan Sessions Court, CBI Court, Ranga Reddy at L.B. Nagar, and Medchal-Malkajgiri at Malkajgiri to participate in the training programme organized under the Chairmanship of Hon'ble Justice Gita Mittal, Chairperson, Vulnerable Witness Committee, at the Telangana State Judicial Academy, Secunderabad on 09th June (Sunday), 2024.

The Unit Heads of City Civil Court, City Small Causes Court, Metropolitan Sessions Court, CBI Court, Ranga Reddy at L.B. Nagar, and Medchal-Malkajgiri at Malkajgiri are requested to communicate the same to all the Officers in your Unit to attend the said programme physically on 09th June, 2024 at Telangana State Judicial Academy.

The Unit Heads except (City Civil Court, City Small Causes Court, Metropolitan Sessions Court, CBI Court, Ranga Reddy at L.B. Nagar, and Medchal-Malkajgiri at Malkajgiri) are requested to communicate the same to all the Officers in your Unit to attend the said programme virtually on 09th June, 2024. The link will be shared in due course.

The copies of the Guidelines framed by the Committee and a prototype design of VWDC are enclosed herewith for ready reference.


REGISTRAR GENERAL

To

- 1) All the Registrars, High Court for the State of Telangana, Hyderabad.
- 2) Director, Telangana State Judicial Academy, Secunderabad.
- 3) Pr. District and Sessions Judges, Ranga Reddy District, Medchal at Malkajgiri
- 4) The Metropolitan Sessions Judge, Hyderabad.
- 5) The Chief Judge, City Civil Court, City Small Causes Court, Hyderabad.
- 6) Principal Special Judge, CBI Court, Hyderabad.
- 7) Section Officers, D-II Buildings and Computer Section.
- 8) All Unit Heads in the State.